

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 05.08.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce	Divyanshu Rai Naveen Hegde	
2.	Comp App (AT)(CH) (Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr	Divyanshu Rai Naveen Hegde	
3.	Comp App (AT)(CH) (Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8
4.	Comp App (AT)(CH) (Ins) No. 173/2021	Alok Kailash Saksena V Svavitva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	
5.	Comp App (AT)(CH) No. 29/2021	Chalasanani Venkateswara Rao & 2 Ors V United Telecom Limited & 11 Ors	Anant Merathia	B. Deepak Narayanan Caveator R2 – R4

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 29/2021	C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
7.	Comp. App (AT) (CH) (Ins) No.40/2021	Mathew CK & 27 Others Vs Shri Kumar Rajan & 2 others	Pranava Charan MG Sunil N	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
8.	Comp. App (AT) (CH) (Ins) No. 44/2021	Mrs.Winifred john Vs Shri Kumar Rajan, Resolution Professional For Hindustan Newsprint Ltd & 3 Others	Philip Mathew K.R.Jinan	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
9.	Comp App (AT) (CH) (Ins) No. 56/2021	George A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
10.	Comp App (AT) (CH) (Ins) No. 57 /2021	Bikas Bhattacharjee Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
11.	Comp App (AT) (CH) (Ins) No. 58/2021	Arvindakshan Nair P K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4

12.	Comp App (AT) (CH) (Ins) No. 62/2021	Sunny KC Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
13.	Comp App (AT) (CH) (Ins) No. 63/2021	Prasad Rajan Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
14.	Comp App (AT) (CH) (Ins) No. 64/2021	Baby K I Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
15.	Comp App (AT) (CH) (Ins) No. 65/2021	Babu Iype Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
16.	Comp App (AT) (CH) (Ins) No. 66 /2021	N. A. Gopalan Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
17.	Comp App (AT) (CH) (Ins) No. 67/2021	Sathanathan Nair P E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
18.	Comp App (AT) (CH) (Ins) No. 68/2021	Muralidharan Nair A K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
19.	Comp App (AT) (CH) (Ins) No. 69/2021	George Joseph & 4 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
20.	Comp App (AT) (CH) (Ins No.70/2021	V. S Mariamma Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
21.	Comp App (AT) (CH) (Ins) No. 71/2021	Jose K J Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
22.	Comp App (AT) (CH) (Ins) No. 72/2021	P R Ramachandran Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
23.	Comp App (AT) (CH) (Ins) No. 73/2021	Kunjamma PP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
24.	Comp App (AT) (CH) (Ins) No. 74/2021	Ramachandran MP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4

25.	Comp App (AT) (CH) (Ins) No. 75/2021	Krishnakumar V. G Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
26.	Comp App (AT) (CH) (Ins) No. 76/2021	Dileep F Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
27.	Comp App (AT) (CH) (Ins) No. 77/2021	Raju MP & 9 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
28.	Comp App (AT) (CH) (Ins) No. 78/2021	Aishya T E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
29.	Comp App (AT) (CH) (Ins) No.79/2021	Anil Kumar V & 33 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
30.	Comp App (AT) (CH) (Ins) No. 80/2021	Sukumaran Nair A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
31.	Comp App (AT) (CH) (Ins) No. 81/2021	Mohan K K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
32.	Comp App (AT) (CH) (Ins) No. 82/2021	Anil Mukherjee E & another Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
33.	Comp App (AT) (CH) (Ins) No. 83/2021	Thambatchan YM Mathews Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
34.	Comp App (AT) (CH) (Ins) No.84/2021	Vijayakimar KV Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
35.	Comp App (AT) (CH) (Ins) No. 85/2021	Vijayakumary S Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4
36.	Comp App (AT) (CH) (Ins) No. 86/2021	Raveendran V Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1 – R3 Shivsankar R Panicker – R4

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
37.	TA No. 20/2021 (Old Comp App (AT) (Ins) No. 833/2019)	Arangcons V Amit Chandrkant Shah & 2 Ors	Ankit Chaturvetdi	Amit Agarwal Sahil Raveen Sanjay Gupta R1
38.	TA No. 21/2021 (Old Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors V Amit Chandrakant Shah & Anr	Adarsh Ramanujam	Sanjay Gupta R1 V Balaji C. Kannan R2
39.	TA No. 22/2021 & 23/2021 (Old Comp App (AT) (Ins) No. 985 & 986/2019)	Akash Gupta V Amnit Chandrakanth Shah RP of BCIL Zed Ria Properties & anr	Sameer Malik Bani Dikshit	Amit Agarwal Sanjay Gupta R1
40.	TA No. 24/2021 & 25/2021 (Old Comp App (AT) (Ins) No. 1172 & 1173/2019)	Akash Gupta V Amnit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Sameer Malik Bani Dikshit	Amit Agarwal Sanjay Gupta R1

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

For Assistance,

- 1.Asst.Registrar - PH No. : 044-2888 0500
CELL : 9444687246**

- 2.Court Officer – CELL : 9445892169**

By the order of Hon'ble Member (J)**(Chennai Bench)**